

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 19/RP/2016**

Subject : Petition seeking review of the order dated 19.2.2016 in Petition No. 153/MP/2015.

Date of hearing : 4.5.2016

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Sasan Power Limited

Respondents : M.P. Power Management Company Limited and others

Parties present : Shri Vishrov Mukherjee, Advocate, SPL  
Shri Janmali M, Advocate, SPL  
Shri Rohit Venkat, SPL  
Shri G. Umamathy, Advocate, MPPMCL  
Shri Alok Shankar, Advocate, TPDDL  
Ms. Poorva Saigal, Advocate, Haryana Discom  
Shri Tarun Ahuja, Rajasthan Discom  
Shri B.L. Sharma, Rajasthan Discom  
Shri Mayank Sharma, Advocate, PSPCL  
Shri Rajiv Srivastava, UPPCL

**Record of Proceedings**

Learned counsels for Haryana Discoms, MPPMCL and PSPCL requested for time to file replies to the review petition. Learned senior counsel for the petitioner objected and submitted that during the last hearing, the respondents were provided last opportunity to file their replies.

2. The Commission directed Haryana Discoms, MPPMCL and PSPCL to file their replies, by 19.5.2016 as a last chance with an advance copy to the petitioner who may file its rejoinder, if any, by 1.6.2016. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with. No extension shall be granted on that account.

3. The Commission directed to list the review petition on 8.6.2016.

**By order of the Commission  
Sd/-**

**(T. Rout)  
Chief (Law)**